

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 1009/2019

SHIV KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Danish Zubair Khan, AOR

For Respondent(s)

Mr. Harsh Pratap Shahi, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

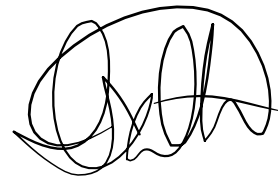
Appearance: Ld. Counsel is present on behalf of petitioner.

Ld. Counsel is present on behalf of respondent.

The office report indicates that sole respondent has already
filed counter affidavit.

Issue reminder for records.

List again on 7.2.2020.



SURINDER S. RATHI
Registrar